



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-------------------------|---|---|---|
| MOTION | | | | |
| 56 | WP(C)/536/2021 FIXED | ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MD H R AHMED MD A ISLAM | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 57 | WP(C)/7955/2017 | DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL | GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA |
| | WITH | | | |
| 58 | WP(C)/141/2018 | SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM | MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN | MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.) |
| | WITH | | | |
| 59 | WP(C)/673/2018 | SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K SARMA | SC, ELEM. EDU. |
| | WITH | | | |
| 60 | WP(C)/3481/2018 | AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. K R PATGIRI MR. B GOGOI MS. C DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. |

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| 61 | WITH WP(C)/3725/2018 | SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM | SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC |
| 62 | WITH WP(C)/4468/2018 | MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN | SC, SEC. EDU. |
| 63 | WITH WP(C)/5351/2018 | SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED | SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT. |
| | WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018 | SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 64 | WITH WP(C)/6015/2018 | MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| 65 | WITH WP(C)/6192/2018 | DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. N BARUAH MS. R R BORAH | MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2) |
| | WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018 | KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. N BARUAH | SC, SEC. EDU. |
| 66 | WITH WP(C)/6210/2018 | SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| 67 | WITH WP(C)/6595/2018 | BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR | SC, SEC. EDU. MR. T C CHUTIA SC, SEBA |
| 68 | WITH WP(C)/6736/2018 | DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC |
| 69 | WITH WP(C)/6756/2018 | HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC |
| 70 | WITH WP(C)/8148/2018 | NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. U K NAIR MR. M P SARMA MR. R SINGHA | SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT. |

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| 71 | WITH WP(C)/1816/2019 | NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS. | MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC |
| 72 | WITH WP(C)/2729/2019 | MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MS. R BARUAH MRS. K DEVI MR. U K NAIR | SC, SEC. EDU. SC, FINANCE |
| 73 | WITH WP(C)/3058/2019 | 9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN | SC, ELEM. EDU SC, SSA |
| 74 | WITH WP(C)/3110/2019 | JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 75 | WITH WP(C)/3297/2019 | ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B P BORAH MR P J DUTTA | SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO |
| 76 | WITH WP(C)/5959/2019 | SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG | SC, SEC. EDU. |
| 77 | WITH WP(C)/6548/2019 | NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY | SC, ELEM. EDU GA, ASSAM SC, SSAM |
| 78 | WITH WP(C)/7955/2019 | SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 79 | WITH WP(C)/8497/2019 | NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 80 | WITH WP(C)/9157/2019 | MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE | GA, ASSAM GA, ASSAM SC, FINANCE |
| 81 | WITH WP(C)/9213/2019 | DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MS N NATH MR. M DUTTA MR M C KAKOTI | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 82 | WITH WP(C)/163/2020 | BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM | SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC |
| 83 | WITH WP(C)/175/2020 | SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS | G UDDIN MR. N H LASKAR MS. P A TALUKDAR | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 84 | WITH WP(C)/1287/2020 | ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | SC, SEC. EDU. GA, ASSAM SC, FINANCE |

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| 85 | WITH WP(C)/1307/2020 | ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. |
| 86 | WITH WP(C)/5176/2020 | ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SARMA | SC, EDU SC, SSAM |
| 87 | WITH WP(C)/5504/2020 | BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA MR. T K BHUYAN | SC, SEC. EDU. GA, ASSAM SC, SEBA |
| 88 | WITH WP(C)/759/2021 | SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 89 | WITH WP(C)/3162/2021 | MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, ELEM. EDU SC, FINANCE |
| 90 | WITH WP(C)/3662/2021 | UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 91 | WITH WP(C)/5040/2021 | DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B CHAKRABORTY MRS P HAZARIKA | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 92 | WITH WP(C)/5810/2021 | PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR A R BHUYAN MR. W RAHMAN | SC, ELEM. EDU SC, FINANCE |
| 93 | WP(C)/3038/2021 FIXED | MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER | SC, SEC. EDU. GA, ASSAM SC, SEBA |
| | WITH I.A.(Civil)/1319/2021 in WP(C)/3038/2021 | MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR. M A I HUSSAIN | SC, SEC. EDU. SC, SEBA |
| 94 | WP(C)/5589/2021 FIXED | MD. ABDUL KHALEK Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS | MR M RANA MR. M A ISLAM MR J I MONDAL | MR B DAS SC, A G V B |
| ADMISSION | | | | |
| 95 | WA/198/2021 FIXED | TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM | GA, ASSAM SC, AGRI. DEPARTMENT |
| 96 | WITH WA/199/2021 | TRACTORS AND FIRM EQUIPMENT LTD Versus THE STATE OF ASSAM AND 11 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM | GA, ASSAM SC, AGRI. DEPARTMENT |
| 97 | WA/280/2021 FIXED | RAJU PATOWARY Versus THE STATE OF ASSAM AND 5 ORS. | MS. S B CHOUDHURY MS J BEGUM | SC, PNRD SR, GA, ASSAM |

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| 98 | WA/286/2021 CAVT. NO.05792/021, B/O | M/S. SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. | MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH | SC, APDCL MR. P N GOSWAMI FOR CAVEATOR |
| | | | | |
| | WITH I.A.(Civil)/1813/2021 in WA/286/2021 | M/S SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. | MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH | SC, APDCL MR. P N GOSWAMI FOR CAVEATOR |

ORDERS

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|----|----------------------|--|---|--|
| 99 | WA/152/2021 FIXED | KIZUKALA JAMIR AND 3 ORS Versus THE STATE OF NAGALAND AND 7 ORS | MR S S DEY MR H K DAS MR. D J KAPIL | MS. T KHRO MS. M KECHII SR GA NAGALAND |
|----|----------------------|--|---|--|

HEARING

| | | | | |
|-----|----------------------|--|---|--|
| 100 | WA/243/2018 FIXED | MRS ARCHANA BHATTACHARJEE Versus THE BANK OF BARODA AND 3 ORS | ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY | MR. I GOGOI (R1-R4) MIIS T DAS (R1-R4) MR. A K ROY (R1-R4) |
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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,8th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|--------------------------------|--|
| MOTION | | | | |
| 47 | WP(C)/3998/2021 FIXED | CHANU ALI Versus THE UNION OF INDIA AND 5 ORS | MR. U K DAS MS. B D SARMAH | GA, ASSAM ASSTT.S.G.I. SC, ELECTION COMMISSION. |
| 48 | WP(C)/5709/2021 FIXED, (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAISE LIST) | TAZIMUDDIN AHMED @ ALIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 3 ORS. | MR. D SARMAH S. J. SAHARIAH | SC, BTC |
| 49 | WP(C)/5903/2021 CAVT. NO.07602/021, B/O | KHAGENDRA NATH DAS Versus THE BHARAT SCOUTS AND GUIDES AND 3 ORS | MR. S K DAS MR D BARMAN | MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR |

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,8th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------|---|---|---------------------|
| MOTION | | | | |
| 82 | Crl.Pet./636/2021 B/O | JITUMONI SARMA AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. T DEURI MR. D J DAS | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|--|---|---|---------------------|
| <u>BAIL HEARING (BA)</u> | | | | |
| 85 | Bail Appln./2802/2021 FIXED | SUBHENDU RAY Versus THE STATE OF ASSAM | MR A A DEWAN MR S PRODHANI | PP, ASSAM |
| 86 | Bail Appln./3063/2021 FIXED | RAKESH SHARMA Versus THE STATE OF ASSAM | MR. P HAZARIKA MR. H S BORAH | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 87 | I.A.(CrI.)/415/2021 FIXED in AB/2592/2021 WITH AB/2592/2021 | SYED JAFAR ALI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| | | SYED JAFAR ALI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| 88 | AB/2596/2021 WITH I.A.(CrI.)/417/2021 in AB/2596/2021 | MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| | | MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| 89 | AB/2951/2021 | MAJIBUR RAHMAN Versus THE STATE OF ASSAM | MR. A RAHMAN | PP, ASSAM |
| 90 | AB/2616/2021 FIXED | NIPU DAS Versus THE STATE OF ASSAM | MR A K AZAD MS S DEVI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------|------------------------------|---|---|--------------------------------|
| MOTION (BA) | | | | |
| 72 | Bail Appln./3129/2021 B/O | ISLAM UDDIN Versus THE STATE OF ASSAM | MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL | PP, ASSAM |
| BAIL HEARING | | | | |
| 73 | AB/3215/2021 FIXED | ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR | MS. P ADHIKARI MR H I CHOUDHURY MR. N J DUTTA MR. R BORA | PP, ASSAM SC, FOREST DEPTT. |

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

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| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------|---|--|--|
| MOTION | | | | |
| 52 | WP(C)/5717/2021 FIXED | GOPAL DEVNATH Versus THE STATE OF ASSAM AND 4 ORS | M ALAMGEER MR. A H M R CHOUDHURY | GA, ASSAM SC, P H E |
| 53 | WP(C)/5740/2021 FIXED | BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS | MR. A C SARMA MR. P MEDHI MR. G C BORAH | SC, PWD |
| 54 | WP(C)/5754/2021 FIXED | RUMI KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR I RAFIQUE MS. M MEDHI MS. S DEVI | GA, ASSAM |
| 55 | WP(C)/5777/2021 FIXED | TRAILOKYA RAMCHIARY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS | DR. B AHMED MR. N HAQUE MR M HUSSAIN | SC, APDCL |
| ORDERS | | | | |
| 56 | WP(C)/5193/2020 FIXED | HAVILDAR BOLIN NEOG AND 21 ORS Versus THE STATE OF ASSAM AND 40 ORS | MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY | GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41) |

| | | | | |
|----|---|--|---|---|
| | WITH I.A.(Civil)/1876/2021 in WP(C)/5193/2020 | HAVILDAR SHAHNUR ALOM AND 19 ORS. Versus HAVILDAR BOLIN NEOG AND 24 ORS. | MR. S P CHOUDHURY MS B DEVI MR K BISWAKARMA | GA, ASSAM MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY |
| 57 | I.A.(Civil)/1088/2021 FIXED in WP(C)/3021/2021 | ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS. | MR. A PHUKAN MR. W SHARMA | GA, ASSAM |
| | WITH WP(C)/3021/2021 | DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK | GA, ASSAM SC, PWD |
| 58 | I.A.(Civil)/1675/2021 FIXED in WP(C)/2974/2021 | KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS | MR. K A MAZUMDER MR A K AZAD | GA, ASSAM SC, GAD |
| | WITH WP(C)/2974/2021 | KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS. | MR. K A MAZUMDER MR A K AZAD | GA, ASSAM |
| | | HEARING | | |
| 59 | WP(C)/997/2010 FIXED | TILAK NATH Versus THE STATE OF ASSAM AND ORS | MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA | GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON |
| | WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010 | SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS. | MR. D P BORAH | MR. M PHUKAN SC, INDUSTRIES AND COMMERCE |
| 60 | WITH WP(C)/5850/2013 | DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN | GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE |
| 61 | WITH WP(C)/5855/2013 | DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN | GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE |
| | WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013 | DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR.N N B CHOUDHURY | GA, ASSAM SC, INDUSTRIES AND COMMERCE |
| 62 | WITH WP(C)/5998/2013 | HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS | MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA | GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE |

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LEAVE NOTE OF ADVOCATES FOR 08/11/2021

-

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Monday,8th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-I AND III

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|---------------------|
| ORDERS | | | | |
| 43 | I.A.(CrI.)/568/2020 B/O in CrI.Rev.P./217/2020 WITH CrI.Rev.P./217/2020 | MUKESH MAHANTA @ RANTU MAHANTA Versus THE STATE OF ASSAM AND ANR. | MR. P K ROYCHOUDHURY MR G DEKA | PP, ASSAM |
| | | MUKESH MAHANTA @ RANTU MAHANTA Versus THE STATE OF ASSAM AND ANR. | MR. P K ROYCHOUDHURY MR. N G KUNDU MR. B K DAS MR G DEKA | PP, ASSAM |
| | WITH I.A.(CrI.)/550/2020 in CrI.Rev.P./217/2020 | MUKESH MAHANTA @ RANTU MAHANTA Versus THE STATE OF ASSAM AND ANR. | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|---|--|
| ORDERS | | | | |
| 60 | Cont.Cas(C)/240/2021 B/O | MAHA ALI Versus M. S. MANIVANNAM, I.A.S. | MR A CHOUDHURY MR. R Deka S I AKAND | MR. D SAIKIA (R1) MR. D A KAIYUM (R2) MR. R BORPUJARI (R1) MR. N HUSSAIN (R2) |
| 61 | WP(C)/3570/2021 CAVT. NO.04972/021, B/O | DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS. | MR. M K CHOUDHURY MR S H SIKDAR MR. P RAHMAN MR MINTU SAIKIA MR S ISLAM | SC, PNRD GA, ASSAM MR. R ALI FOR CAVEATOR |

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|--|---|---|--|
| 41 | I.A.(Civil)/1875/2021 B/O in RSA/28/2021 WITH RSA/28/2021 | RAJIA BEGUM AND 2 ORS. Versus MINARA BEGUM LASKAR @ MINARA BEGUM AND 5 ORS. MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS. | MR. A M BARBHUIYA MS A BEGUM (R-1,2,3) MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY | MS. R CHOUDHURY MR. A M BARBHUIYA (R- 1,2,3) MS A BEGUM (R-1,2,3) |
|----|--|---|---|--|

HEARING

| | | | | |
|----|-----------------------------------|--|---|--|
| 42 | MACApp./9/2012 WITH LCR, FIXED | SMT. SWARNALATA BHUYAN Versus DECEASED SARBOTTAM BHUYAN REPRESENTED BY HIS LEGAL HEIRS SRI PRABIN BHUYAN and ANR, | MR.S C KEYAL MR.S K GHOSH MR. S P CHOUDHURY | MR.D K DAS MR.R GOSWAMI MR.B S GOSWAMI |
|----|-----------------------------------|--|---|--|

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|--|
| ADMISSION | | | | |
| 69 | WP(C)/3634/2020 B/O | PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 ORS. | MR. A PAUL | GA, ASSAM MR. U K NAIR (R-3) SC, PERSONNEL DEPT. |
| 70 | WP(C)/3138/2021 B/O, WITH OFFICE NOTE | BHUPEN BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS. | MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI | GA, ASSAM |
| 71 | WP(C)/4846/2021 FIXED | DHAN BAHADUR PRADHAN Versus THE UNION OF INDIA AND 6 ORS | MR. R P SARMAH MS N DAIMARI MS S P CHETRY | MR. K GOGOI ASSTT.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

| | | | | |
|-----|-----------------------|------------|----|------------|
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR S MUKTAR | 08-11-2021 | To | 08-11-2021 |